

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

127

C.P.No.99/2014
IA. No.191/KB/2017
IA. No.318/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY, 2018, 10:30 A.M.

Name of the Company	Naveen Bansal. -Versus- I. Log Ports Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	MR. Ratnanku Banerjee (Sr. Adv)	} Respondent-	Zulfikar Ali al-Qudus 23/07/18
2.	MR. D.N. Sharma (Adv)		
3.	MR. Shovanak Mitra (Adv)		
4.	MR. Zulfikar Ali al-Qudus (Adv)		

1.	Anirban Ray, Adv	} Respondent no. 5 SREI.	} Adv 23/7/18
2.	Amrita Pandey, Adv		

ORDER

Ld. Counsel for petitioner and respondents is present.

As requested by the Ld. Counsel for the petitioner, adjourned to 12/09/2018.

Sd
(Jinan K.R.)
Member (J)